

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 101**

IA-3540/2023

In

IB-741(ND)/2021

**IN THE MATTER OF:**

M/s. Hiveloop Capital Pvt Ltd

**.....APPLICANT/PETITIONER**

**Vs.**

M/s. Radiant Castings Pvt Ltd.

**.....RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 18.07.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. Adarsh Tripathi, Mr. Ajitesh Garg, Advocates.

For the Respondent :

**ORDER**

Renotified to **20.07.2023.**

Sd/-  
**Court Officer**  
**(Court III)**